

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**ORIGINAL APPLICATION NO.170/00535/2019**

**DATED THIS THE 13<sup>th</sup> DAY OF NOVEMBER, 2019**

**HON'BLE DR.K.B.SURESH  
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)  
...MEMBER(A)**

R. Bharathadri,  
S/o late Sri Rajathadri.S,  
Aged about 65 years,  
Flat No.202 Sharanya Apartments,  
320, 5<sup>th</sup> BEML Layout,  
Bhasaveshwar Nagar,  
Bangalore -560 079.

**...Applicant**

(By Advocate Shri N. Obalappa)

Vs.

1. Union of India,  
Represented by its Secretary,  
Ministry of Information and Broadcasting,  
'A' Wing, Shastry Bhavan,  
New Delhi-110 001.

2. The Secretary,  
Union Public Service Commission,  
Dholpur House,  
New Delhi-110 003.

3. The Chief Executive Officer,  
Prasar Bharati, I "C" Tower,  
Doordarshan Bhavan,  
Copernicus Marg, Mandi House,  
New Delhi-110 001.

4. The Director General,  
All India Radio, Akashavani Bhavan,  
Parliament Street,  
New Delhi-110 001.

5. The Director General,  
Doordarshan, Doordarshan Bhavan,  
Copernicus Marg, Mandi House,  
New Delhi-110 001. **...Respondents**

(By Standing Counsel Shri M.V. Rao for Respondents)

**O R D E R (ORAL)****HON'BLE DR.K.B.SURESH** ...**MEMBER(J)**

Heard. Both counsel submit that the proceedings for the Review DPC is being taken up by the Government. We also feel that this will satisfy the case of the applicant. Let it be done within 45 days.

OA disposed of. No costs.

(C.V. SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

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**Annexures referred in O.A. No. 170/00535/2019**

Annexure-A1: Copy of Communication dated 20.8.2018 issued by the 4<sup>th</sup> respondent.

Annexure-A2: ADP/ JTS promotion of Programme Executive as per the UPSC DPC on 28/29<sup>th</sup> August 2018.

Annexure-A3: Representation submitted by the applicant dated 15.9.2018. Annexure A-4:4<sup>th</sup> respondent issued the promotion of ADPs vide office order dated 10.04.2019.

Annexure A-5: DOPT's OM dated 10.03.1989.

Annexure A-6: High Court of Delhi order in WP (C) No.8102/2012 dated 12.4.2013.

**Annexures referred to by the Respondents in the Reply**

Annexure R-1: Letter No.C-04/09/2019-S.I(A)/636 dated 16.8.2019, issued by Prasar Bharati, New Delhi

Annexure R-2: Letter No.1/19(5)2018-AP-4 dated 29.8.2018.

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